



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 29.07.2025, 30.07.2025 & 01.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 123 of 2025 (With Defects) Part Heard	Peoples International and Services Pvt. Ltd. Vs. Alliance Industries Ltd. & Ors. With	29.07.2025	11.08.2025
2.	Comp. App. (AT) No. 124 of 2025 (With Defects) Part Heard	PGH International Pvt. Ltd. Vs. Ashok Kumar Khosla & Ors. With	29.07.2025	11.08.2025
3.	Comp. App. (AT) No. 125 of 2025 (With Defects) Part Heard	Peoples General Hospital Pvt. Ltd. Vs. Alliance Industries Ltd. With	29.07.2025	11.08.2025
4.	Comp. App. (AT) No. 132 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors. With	29.07.2025	11.08.2025

5.	Comp. App. (AT) No. 133 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors. With	29.07.2025	11.08.2025
6.	Comp. App. (AT) No. 134 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors.	29.07.2025	11.08.2025
7.	Comp. App. (AT) (Ins) No. 958 of 2025 Part Heard	Pankaj Majithia, RP of Shree Ram Urban Infrastructure Ltd. Vs. Vikas Kasliwal & Ors.	29.07.2025	14.08.2025
8.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023, 1831 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	29.07.2025	14.08.2025
9.	Comp. App. (AT) (Ins) No. 983 of 2021 & I.A. No. 1873 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	29.07.2025	14.08.2025
10.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023 & 1876 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	29.07.2025	14.08.2025

11.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 Part Heard	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	29.07.2025	14.08.2025
12.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 & 1394, 3747 of 2025 Part Heard	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	29.07.2025	14.08.2025
13.	Comp. App. (AT) (Ins) No. 66 of 2022 Part Heard	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors. With	29.07.2025	14.08.2025
14.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary With	29.07.2025	14.08.2025
15.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary With	29.07.2025	14.08.2025
16.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	29.07.2025	14.08.2025

17.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171, 3335, 3770, 3787, 3788, 3789, 3795, 3796, 3902 of 2025 Part Heard	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	30.07.2025	21.08.2025
18.	Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024 Part Heard	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	30.07.2025	18.08.2025
19.	Comp. App. (AT) No. 34 of 2024 & I.A. No. 831, 834 of 2024 Part Heard	CA Shyam Malpani Vs. National Financial Reporting Authority	30.07.2025	19.08.2025
20.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024 Part Heard	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors. With	01.08.2025	12.08.2025

21.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432, 8930 of 2024 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors. With	01.08.2025	12.08.2025
22.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024 Part Heard	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors. With	01.08.2025	12.08.2025
23.	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024 Part Heard	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	01.08.2025	12.08.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar